

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-616(ND)/2017

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
07.02.2018**

**NAME OF THE COMPANY: Kriti Paul Gera Vs. Devang Holdings Pvt.
Ltd.**

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner:	Counsel for the Petitioner		
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	For the Respondent:	Counsel for the Respondent		
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ORDER

Request for an adjournment is being made on behalf of the Petitioner.
At his request, adjourned to 8th February, 2018 for arguments.

-S-d-1

**(Deepa Krishan)
Member (T)**

-S-d-1

**(Ina Malhotra)
Member (J)**